

**PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE, ARIYALUR.**

Present: Tmt.M.D.Sumathi, B.Sc., B.L.,  
Principal District Judge,  
Ariyalur.

**A.No. 117/ 2020**

**Dt. 14.12.2020.**

Sub: Directions of the Hon'ble Supreme Court of India in order dated 17.07.2013 in WP (Civil) No.162/2013 in Ms.Ninu Tamta & another Vs. High Court of Delhi & Others – “THE GENDER SENSITISATION AND SEXUAL HARASSMENT OF WOMEN AT THE SUBORDINATE COURTS IN THE STATE OF TAMIL NADU / THE UNION TERRITORY OF PUDUCHERRY (PREVENTION, PROHIBITION AND REDRESSAL) REGULATIONS, 2013 “- Framed – Notified in the Extraordinary Issue of the Tamil Nadu Government Gazette dated 27.11.2013 – Copy of the Gazette – Forwarded for necessary action – Constitution of Subordinate Courts Gender Sensitisation & Internal Complaints Committee (GSICC) – Orders issued – Reg.

- Ref: 1. This Court's proceedings in A.No. 189/2016, dated 19.08.2016.  
2. This Court's proceedings in A.No. 189/2016, dated 14.09.2016.  
3. Letter of the Additional District Judge, Ariyalur in Na.Ka.No.1117/2016, dated 09.09.2016.  
4. Official Memorandum of the Hon'ble High Court, Madras in R.O.C.No.5/2018-Con.B2, dated 28.03.2018.  
5. This Court's proceedings in A.No.189/2016, dated 29.05.2017.  
6. This Court's proceedings in A.No.189/2016, dated.189/2016, dated. 05.04.2018.  
7. This court's office note order, dated. 14.12.2020.

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**ORDER:**

In continuation to the expiration of the present Gender Sensitisation Internal Complaints Committee (GSICC) which was formed on 05.04.2018 as per the proceedings in the reference 6<sup>th</sup> cited above. Tmt.R.Sathia Thara, Sessions Judge, Fast Track Mahila Court, Ariyalur is nominated and placed as Chairperson of the Gender Sensitisation Internal Complaints Committee (GSICC). Accordingly, the new Gender Sensitisation Internal Complaints Committee (GSICC) is constituted with the following officials with effect from 15.12.2020.

1.	Tmt.R.Sathia Thara, Sessions Judge, Fast Track Mahila Court, Ariyalur. (Chairperson)
2.	Thiru.R.Selvaraj, Advocate, Bar Association, Ariyalur.
3.	Thiru.D.Selvaraj, Advocate, Bar Association, Ariyalur.
4.	Tmt.V.Alli, Advocate, Bar Association, Ariyalur.
5.	Tmt.P.N.Jayanthi, Advocate, Bar Association, Ariyalur.
6.	Thiru.S.Pagutharivalan, Advocate, Bar Association, Ariyalur.
7.	Tmt..S.Sathya, Advocate, Bar Association, Ariyalur.
8.	Dr.M.Vasanth, M.B.B.S., Social Welfare Department, (Committee member of Dowry Abolition Section), Ariyalur.
9.	Tmt.P.Punithalakshmi, Head Clerk, Fast Track Mahila Court, Ariyalur. (Member Secretary)

The term of each member of the Gender Sensitisation and Internal Complaints Committee (GSICC) shall be for 2 years with effect from 15.12.2020.

Further the committee will function as per the Gender sensitisation and sexual Harassment of Women at Subordinate courts in the State of Tamil Nadu / The Union Territory of Puducherry (Prevention, Prohibition and Redressal) Regulations 2013. The newly nominated Chairperson is authorised to conduct fresh enquiry on the existing complaints if any, and shall send the report to this authority at the earliest.

*/Sd./- M.D.Sumathi /*  
Principal District Judge,  
Ariyalur.

To:

1. The Chairperson, GSICC / Sessions Judge, Fast Track Mahila Court, Ariyalur.
2. The Member Secretary, GSICC/ Head Clerk, Fast Track Mahila Court, Ariyalur.
3. All the Members of GSICC, Ariyalur District.

Copy to:

1. The Additional District Judge, Ariyalur.
2. The Sessions Judge, Fast Track Mahila Court, Ariyalur.
3. The Judge, Family Court, Ariyalur.
4. The Chief Judicial Magistrate, Ariyalur.
5. The Principal Sub Judge, Ariyalur.
6. The Additional Sub Judge, Ariyalur.
7. The Sub Judge, Jayankondam.
8. The Special Judge No.I & II, Jayankondam.
9. The Principal District Munsif /Additional District Munsif, Ariyalur.
10. The District Munsif, Jayankondam.
11. The Judicial Magistrate No.I & II, Ariyalur
12. The Judicial Magistrate No.I & II, Jayankondam.
13. The District Munsif – cum – Judicial Magistrate, Sendurai.
14. The Judicial Magistrate, Additional Mahila Court, Ariyalur.
15. The President, Bar Association, Ariyalur/Jayankondam
16. The President, Advocate Association, Ariyalur/Jayankondam.
17. The New Bar Association, Jayankondam.
18. The Advocate Clerks Association, Ariyalur/Jayankondam.
19. The Court Manager, Sharishtadar (Admin & Judicial), Head Clerk (Admin & Judicial) & System Officer, Principal District Court, Ariyalur.
20. The Notice Board of all courts.
21. The file.

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among the staff  
and to get  
acknowledgment